GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY COMMISSIONER: JIRIBAM DISTRICT
***

APPOINTMENT OF ADMINISTRATIVE COMMITTEE OF JIRIBAM ZILLA PARISHAD

Jiribam the 19th of November, 2026

No.14/1/1/2024(DC)JBM: In partial modification of this Office Notification of even number dated 29th September, 2026 and in pursuant to letter No.SEC-12/1/2026-RDandPR-RD&PR dated 16th November, 2026 regarding issue of notifications under Section 109 read with Section 92 of the Manipur Panchayati Raj Act, 1994, consisting of members as stipulated in Section 49 of the Act for constitution of **Administrative Committee for Zilla Parishad**, it is hereby notified that the term of the said Administrative Committee of Jiribam Zilla Parishad will be for a period of (6) six months w.e.f. 29th September,2026 or till the notification of the 6th General Panchayat Election, whichever is earlier.

2. The term of the above Administrative Committee for Zilla Parishad will be until: (i) until such direction which may be issued by the Division Bench of Hon'ble High Court of Manipur in the pending MC(Rev. Pet.) No. 19 of 2026 Ref.: Review Petition No.33 of 2025 etc; or (ii) till the period of 6 (six) months w.e.f. 29th September,2026; or (iii) till the notification of the 6th General Panchayat Election, whichever is earlier.

3. The above shall be subject to the outcome of the following Misc. Applications pending before the Division Bench of Hon'ble High Court of Manipur in: - (i) MC (Rev. Pet.) No. 19 of 2026 Ref.: Review Petition No. 33 of 2025, (ii) MC (Rev. Pet.) No. 20 of 2026 Ref.: Review Petition No. 34 of 2025, (iii) MC (Rev. Pet.) No. 21 of 2026 Ref: Review Petition No. 35 of 2026, and (iv) MC (Rev. Pet.) No. 22 of 2026.

Digitally signed by
Arvind Hanglem
Date: 19-11-2026
19:06:57

(Arvind Hanglem)
Deputy Commissioner, Jiribam district

Copy to: -

1. The Secretary to Hon'ble Chief Minister, Government of Manipur.
2. PS to Hon'ble Minister (RD&PR), Government of Manipur
3. The Staff Officer to Chief Secretary, Government of Manipur.
4. PS to Commissioner (RD&PR), Government of Manipur.
5. The Director (Printing & Stationery), Government of Manipur – ***with a request to kindly publish this notice in the Manipur Gazette Extraordinary.***
6. The Joint Secretary (RD&PR), Government of Manipur.
7. The Director (RD&PR), Government of Manipur.
8. The CEO (Zilla Parishad), Jiribam district.
9. The BDOs (Jiribam / Borobekra) C.D Blocks.
10. DIO (NIC) – to upload in the district portal.
11. Notice Board.
12. Relevant file.

ANNEXURE to F.No 14/1/1/2024/DC(JBM)

Sl. No.	Full Name	ZP no. & Name	GP Name	Designation
1.	Khangembam Janaki Devi (Female, 59 years)	1-Hilghat	1-Hilghat	Chairperson
2	Thokchom Samarjit Singh (Male, 66 years)	2-Borobekra	4-Latingkhal	Member